

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 56/2001 with MA 216/2003

DATE OF ORDER: 28.11.2003

N.K. Soni son of Shri Purn Mal Soni aged about 55 years, now-a-days working as Sr. Telephone Supervisor, under the P.G.M.T.D. Jaipur.

..... Applicant.

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Telecommunications, New Delhi.
2. Chief General Manager Telecom, Rajasthan Telecom Circle, Sardar Patel Road, Jaipur.
3. Principal General Manager Telecom, Jaipur District, Jaipur.

..... Respondents.

Applicant present in person.

Mr. S.R. Samotha, Proxy counsel for
Mr. N.C. Goyal, Counsel for the respondents.

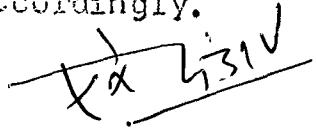
CORAM:

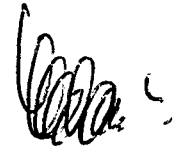
Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

Applicant who is present in person submits that he does not want to press this OA at this stage. Accordingly, the OA is dismissed as withdrawn.

2. MA No. 216/2003 has become infructuous and is disposed of accordingly.


(A.K. BHANDARI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)